

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1910
TO BE ANSWERED ON 28.07.2016**

HYDRO ELECTRIC PROJECT IN KERALA

1910. SHRI P.K. BIJU:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has taken any steps for the implementation of Athirapally Hydro Electric Project (AHEP) in Kerala;**
- (b) if so, the details thereof, if not, the reasons therefor;**
- (c) whether Government of Kerala has given any proposal to the said project; and**
- (d) if so, the details thereof and the present status of the project?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) to (d): The Project developers of Athirapally Hydro Electric Project is Kerala State Electricity Board (KSEB) under the Government of Kerala. The Techno-Economic Clearance (TEC) was accorded to the project on 31.03.2005 by the Central Electricity Authority (CEA). The Ministry of Environment, Forests & Climate Change (MoEF&CC) has extended the Environment Clearance for a further period of 5 years w.e.f. 18.07.2012 to 18.07.2017. As informed by KSEB, they are inviting tenders for implementation of the project.
